

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 139/252/ND/2017

**CORAM:**

**PRESENT: SMT.DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018**

**NAME OF THE COMPANY: Shahir Travels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present : Ld. PCS for the Petitioner  
Mr. Manish Raj, CP for ROC Delhi.

**ORDER**

Notice of the appeal is accepted by the Ld. Company Prosecutor appearing for the ROC. Reply be filed by the next date returnable on 5<sup>th</sup> March, 2018.

*-s-d-7*

**(Deepa Krishan)  
Member (T)**

*-s-d-7*

**(Ina Malhotra)  
Member (J)**